## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/274/ (IB)/2017

NAME OF THE PETITIONER(S)

: MUDIT BHATNAGAR

NAME OF THE RESPONDENT(S)

: ECOFIL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Petitioner Councel

13 SWINI For For Mandal & Associates

## ORDER

Counsel for petitioner present. She is directed to send private notice to the respondent for their appearance for making submissions and file proof of the same by the next date of hearing. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)